

**National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg,  
New Delhi-110001**

No. NGT(PB)/440/RTI/ADMN./2015 /904

September 06, 2017

OFFICE ORDER

**SUB: DESIGNATION OF ASSISTANT PUBLIC INFORMATION OFFICER FOR NATIONAL GREEN TRIBUNAL(PRINCIPAL BENCH) UNDER RIGHT TO INFORMATION ACT, 2005-REG.**

In partial modification of the earlier orders issued in this regard, following officers are hereby designated as **Assistant Public Information Officers(APIOs)** under Section 5 of the Right to Information Act, 2005, for the Principal Bench of NGT, as under:-

Sr. No.	Name of the Officer	APIO
1.	Mr. Brij Bhushan Sharma, Assistant Registrar	APIO(Judicial)
2.	Mr. Deepak Mathur, Section Officer	APIO(Administration)

2. Mr. Brij Bhushan Sharma, Assistant Registrar is also designated as **"Nodal Officer"** under RTI Act, 2005.

This issues with the approval of Competent Authority.

(Mukesh Kumar Gupta)  
Registrar General

06 SEP 2017

To

- (i) Mr. Brij Bhushan Sharma, Assistant Registrar
- (ii) Mr. Deepak Mathur, Section Officer

Copy to :-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. The Joint Secretary, Ministry of Environment, Forests & Climate Change, New Delhi.
4. The Pay & Account Officer, Ministry of Environment, Forests & Climate Change, New Delhi.
5. Ld. Registrars, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata
6. Ld. Deputy Registrar, NGT(PB)
7. CPIO, NGT(PB)
8. Incharge, All Sections of NGT(PB).
9. All APIOs, NGT, PB & Zonal Benches.
10. Section Officer (Admin)
11. Website of NGT
12. Guard File(Admn).
13. Concerned Office Files (02).

(Mukesh Kumar Gupta)  
Registrar General

06 SEP 2017